

Annexure – 3

Name of the corporate debtor: Omkar Speciality Chemicals Limited; Date of commencement of CIRP: December 20, 2022; List of creditors as on: January 03, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda, Fort Branch	03.01.2023	2,90,05,81,881.00	1,45,51,00,000.00	Secured	Not provided in Form C	Not provided in Form C	No	70.95%	-	-		1,44,54,81,881.00	Refer to Note 1
2	Axis Bank Limited	03.01.2023	17,60,54,359.00	17,60,54,359.00	Secured	Not provided in Form C	Not provided in Form C	No	8.58%	-	-		-	Refer to Note 2
3	NKGSB Co-op Bank Limited	03.01.2023	41,98,42,132.94	41,98,42,132.94	Secured	Not provided in Form C	Not provided in Form C	No	20.47%	-	-		-	Refer to Note 3
4	Bank of Baroda, UAE	03.01.2023	30,36,76,891.38	-	Secured	Not provided in Form C	Not provided in Form C	No	-	-	-		30,36,76,891.38	Refer to Note 4

Note 1: For Working Capital Limit : 1st charge in the form of Hypothecation of stocks of raw materials, stock in progress, finished goods, stocks and spares and book debts (present and future of the company)
Collateral Security for Working Capital Limit : 2nd pari passu charge on the fixed assets of the company

Details of Security :

- 1 First exclusive charge on Unit - IV Plant & Machineies Land & Building situated at Plot No. F 10/1 MIDC, having plot area of 7135 sq. Mtrs Badlapur, MIDC Badlapur
- 2 First exclusive charge on Land & Building situated at F-9 MIDC Badlapur having plot area of 2519 sq. Mtrs
- 3 First exclusive charge on Unit - V situated at D/27/5, MIDC having plot area of 40773 sq. Mtrs Taluka Khed. District Ratnagiri comprsing of Land & Building and Plant & Machinery
- 4 Exclusive first charge on the entire plant and machinery (present and future) of the company
- 5 Insuance policies for assets of the Corporate Debtor charged to Bank of Baroda are assigned to Bank of Baroda. Bank of Baroda is having exclusive right on future insurance claims
- 6 Charge created with ROC on the assets of the company by Bank of Baroda

Deed of Personal Guarantee executed by Mr. Pravin Shivdas Herlekar in favour of the Financial Creditor

Deed of Personal Guarantee executed by Mr. Omkar Pravin Herlekar in favour of the Financial Creditor

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Arunkwad

